DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Tuesday, 30th March, 2010/ 9 Chaitra 1932 (Saka) 2.00 PM

- **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
- **2. Special Mention (Rule-280):** Following Members to raise matters under Rule-280:
 - 1. Shri Subhash Sachdeva
 - 2. Shri Ramesh Bidhuri
 - 3. Shri Dharam Deo Solanki
 - 4. Shri Anil Kumar
 - 5. Shri Parduymn Rajput
- 6. Dr. Harshvardhan
- 7. Shri Rama Kant Goswami
- 8. Shri Sat Prakash Rana
- 9. Shri O.P.Babber
- 10. Shri Veer Singh Dhingan

3. Adoption of Report:

Smt. Barkha Singh

Shri Ramesh Bidhuri

to move the following Motion:

"That this House agrees with the First Report of Committee on Women and Child Welfare presented on 29th March, 2010".

4. Introduction of the Bill:

Dr. A.K. Walia, Minister of Urban Development to introduce, "The Delhi Urban Shelter Improvement Board, Bill, 2010 (Bill No. 04 of 2010)" with the leave of the House.

5. Consideration and Passing of Bill:

Shri Haroon Yusuf, Minister of Industries to move that "The Delhi Industrial Development Operation and Maintenance Bill, 2010 (Bill No.

02 of 2010)" introduced on 22^{nd} March 2010 be taken into consideration. Also to move that the bill be passed.

6. Short Duration Discussion:

1. Dr. Jagdish Mukhi

Shri Jai Bhagwan Aggarwal

Shri Sahab Singh Chauhan

to initiate discussion on situation arising out of price hike of food items.

2. Dr. Harshvardhan

Shri Sahab Singh Chauhan

Dr. S.C.L. Gupta

to initiate discussion on situation arising out of deteriorating condition of law and order.

Delhi 30th March, 2010 Siddharath Rao Secretary